

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1182
TO BE ANSWERED ON 05.12.2024

Fences around the forest areas

1182. SHRI A. A. RAHIM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of States which have been provided financial and technical assistance to furnish fences around the forest areas by Government in the last five years, State-wise details thereof;
- (b) which States in the country have started AI-based fencing systems; and
- (c) the number of States which have been provided financial and technical assistance to furnish AI-based fences around the forest areas by Government in the last five years, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (c) Protection and management of forest areas is primarily the responsibility of the State Governments/Union Territory Administrations. The State Governments / UT Administrations take appropriate actions to protect forest areas under the extant provisions of the forest/wildlife Acts/ Rules including fencing around the sensitive forest areas. Some States have started leveraging AI-based solutions in protection of forests from illegal activities, encroachments; management of man-animal conflicts, etc. These solutions deploy surveillance systems such as cameras/sensors to monitor movements concerning the forest areas/its boundaries.

The Ministry supports the targeted efforts of the States/ UTs in the conservation and protection of forests and wildlife, through its ongoing Centrally Sponsored Schemes (CSSs) such as Forest Fire Prevention and Management, Green India Mission, Nagar Van Yojana, Development of Wildlife Habitat (DWH), Project Elephant and Tiger, as well as through the CAMPA funds. The Ministry sanctions the scheme-specific activities through the Annual Plan of Operations submitted by States/ UTs for the respective financial years.
